

ID No. 66067/16  
FIR No. 192/13  
PS: Maya Puri  
State Vs. Sameer Minz  
13.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

Convict Sameer Minz and Raj kumar present physically in court room

Complainant not present despite service of court notice as reported by the Naib Court concerned on the Court's email ID.

Issue fresh court notice to the complainant mentioning therein Court's URL.

Put up for hearing on the point of sentence on 20.08.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**13.08.2020**

ID No. 65515/16  
FIR No. 174/12  
PS: Maya Puri  
State Vs. Rajeev  
13.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

Convict present physically in court.

Process not received back.

Issue court notice to the SHO concerned to furnish explanation in this regard for the NDOH.

Previous order be complied with afresh for NDOH.

Put up for hearing on the point of sentence on 20.08.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**13.08.2020**

CC No. 9123/16  
Bureau of Indian Standards Vs. Ms. Rallison Electricals Pvt. Ltd.  
PS: Maya Puri  
13.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: None for the complainant.  
None for the accused person.

Issue court notice to the parties for the NDOH.

Put up for appearance of the parties and for further on  
15.10.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**13.08.2020**

ID No. 73789/16  
FIR No. 137/16  
PS: Nihal Vihar  
State Vs. Lallu  
13.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

None for the accused person.

NBW qua accused already canceled

Issue summon to RPWs for the NDOH.

Put up for PE on 15.10.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**13.08.2020**

ID No. 74430/16  
FIR No. 10519/16  
PS: Maya Puri  
State Vs. Ashwani Kumar  
13.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

None for the accused person.

Issue court notice to the accused as well as to the IO for the NDOH.

Put up for appearance of accused and for further proceedings on 15.10.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**13.08.2020**

ID No. 2049/17  
FIR No. 577/16  
PS: Nihal Vihar  
State Vs. Sikender Mehto  
13.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

Sh. Mudassar Khan, Ld. Counsel for the accused through VC.

Vide order dated 12.02.2020, NBW issued qua the accused have already been cancelled.

Issue summons to RPWs for the NDOH.

Put up for PE on 15.10.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**13.08.2020**

ID No. 2416/17

FIR No. 422/13  
PS: Nihal Vihar  
State Vs.Untrace  
13.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

None for the accused person.

Previous order, passed before commencement of COVID-19 lockdown, be complied with afresh for NDOH.

Put up on 15.10.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**13.08.2020**

ID No. 447/18  
FIR No. 751/17  
PS: Nihal Vihar  
State Vs. Nafish  
13.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

None for the accused person.

Issue court notice to the accused for the NDOH. Issue court notice to the complainant to explore the possibility of compromises.

Put up for appearance of accused and for further proceedings on 24.09.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**13.08.2020**



ID No. 2377/19

FIR No. 358/18

PS: Nihal Vihar

State Vs. Subhash Sharma

13.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

None for the accused persons.

Issue court notice to the accused persons for the NDOH.

Put up for appearance of accused persons and for further proceedings on 15.10.2020.



**(Pankaj Arora)**

**MM-03(West)/THC/Delhi**

**13.08.2020**

ID No. 8768/19  
FIR No. 595/19  
PS: Nihal Vihar  
State Vs. Gopal Etc.  
13.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING  
URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of  
letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

None for the accused persons.

Order dated 14.11.2020 be complied with afresh for the NDOH.

Put up for appearance of accused persons on 15.10.2020.



**(Pankaj Arora)  
MM-03(West)/THC/Delhi  
13.08.2020**

ID No. 10170/19  
FIR No. 251/19  
PS: Nihal Vihar  
State Vs. Mohd. Faruk  
13.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

None for the accused person.

Previous order, passed before commencement of COVID-19 lockdown, be complied with afresh for NDOH.

Put up on 15.10.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**13.08.2020**

ID No. 309/20  
FIR No. 155/19  
PS: Maya Puri  
State Vs. Cancellation  
13.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**


**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

None for the accused person.

Previous order, passed before commencement of COVID-19 lockdown, be complied with afresh for NDOH.

Put up on 15.10.2020.

  
**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**13.08.2020**

ID No.1715/20

FIR No.210/17  
PS: Maya Puri  
State Vs. Harun  
13.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

None for the accused person.

Previous order, passed before commencement of COVID-19 lockdown, be complied with afresh for NDOH.

Put up on 15.10.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**13.08.2020**

ID No.1716/20

FIR No. 98/17

PS: Maya Puri

State Vs. Atul Singh

13.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

None for the accused person.

Previous order, passed before commencement of COVID-19 lockdown, be complied with afresh for NDOH.

Put up on 15.10.2020.



**(Pankaj Arora)**

**MM-03(West)/THC/Delhi**

**13.08.2020**

ID No. 2614/20  
FIR No. 609/19  
PS: Nihal Vihar  
State Vs. Untrace  
13.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

None for the accused person.

Previous order, passed before commencement of COVID-19 lockdown, be complied with afresh for NDOH.

Put up on 15.10.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**13.08.2020**

ID No. 63856/16  
FIR No. 164/13  
PS: Nihal Vihar  
State Vs.Parveen Sharma  
13.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

Sh. Praveen Vashisht, Ld. Counsel for the accused.

Adjournment is sought by the Ld. Counsel as he is not prepared with file being out of station.

In the interest of justice, put up for arguments on the point of charge on 31.08.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**13.08.2020**



ID No. 339/19  
FIR No. 577/18  
PS: Nihal Vihar  
State Vs. Chetan  
13.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

None for the accused persons.

Issue court notice to the Jail Suptd. to apprise this court as to whether the accused persons are released from jail or not.

Put up for further proceedings on 02.09.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**13.08.2020**

ID No. 1915/20  
FIR No. 62/20  
PS: Nihal Vihar  
State Vs. Sachin @ Sudama  
13.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**


**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.  
None for the accused person.

Issue court notice to the Jail Suptd. Concerned to apprise this court as to whether the accused persons are released from jail or not.

Put up for further proceedings on 02.09.2020.

  
**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**13.08.2020**

ID No. 73033/16  
FIR No. 82/09  
PS: Maya Puri  
State Vs. Sahil Jain  
13.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING URL  
<https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of  
letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

None for the accused person(s).

As per office order no. 26/DHC/2020 of the Hon'ble High Court of Delhi,  
evidence cannot be recorded in the present case.

Previous order, passed before commencement of COVID-19 lockdown,  
be complied with afresh for NDOH.

RPWs be summoned for NDOH.

Put up for PE on 24.09.2020



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**13.08.2020**

ID No. 64346/16  
FIR No. 117/12  
PS: Maya Puri  
State Vs. Lakshay Jain  
13.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING URL  
<https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of  
letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.


Sh. Deepak, Ld. Counsel for the accused.

As per office order no. 26/DHC/2020 of the Hon'ble High Court of Delhi,  
evidence cannot be recorded in the present case.

Previous order, passed before commencement of COVID-19 lockdown,  
be complied with afresh for NDOH.

RPWs be summoned for NDOH.

Put up for PE on 24.09.2020.

  
**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**13.08.2020**

ID No. 70881/6  
FIR No. 156/15  
PS: Nihal Vihar  
State Vs. Seema @ Geeta ETC  
13.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING URL  
<https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of  
letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.


None for the accused person(s).

As per office order no. 26/DHC/2020 of the Hon'ble High Court of Delhi,  
evidence cannot be recorded in the present case.

Previous order, passed before commencement of COVID-19 lockdown,  
be complied with afresh for NDOH.

RPWs be summoned for NDOH.

Put up for PE on 15.10.2020

  
**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**13.08.2020**

CC No. 15294/16  
Arnob Paul Vs. Satish Khosla  
PS: Nihal Vihar  
13.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING URL  
<https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of  
letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: None for the complainant.

None for the accused person(s).

As per office order no. 26/DHC/2020 of the Hon'ble High Court of Delhi,  
evidence cannot be recorded in the present case.

Previous order, passed before commencement of COVID-19 lockdown,  
be complied with afresh for NDOH.

Put up for CE on 15.10.2020



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**13.08.2020**

ID No. 746/17  
FIR No. 726/15  
PS: Nihal Vihar  
State Vs. Manoj  
13.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING URL  
<https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of  
letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

None for the accused person(s).

As per office order no. 26/DHC/2020 of the Hon'ble High Court of Delhi,  
evidence cannot be recorded in the present case.

Previous order, passed before commencement of COVID-19 lockdown,  
be complied with afresh for NDOH.

RPWs be summoned for NDOH.

Put up for PE on 15.10.2020



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**13.08.2020**

ID No. 4114/17  
FIR No. 225/14  
PS: Nihal Vihar  
State Vs. Rajender Singh  
13.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING URL  
<https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of  
letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

None for the accused person(s).

As per office order no. 26/DHC/2020 of the Hon'ble High Court of Delhi,  
evidence cannot be recorded in the present case.

Previous order, passed before commencement of COVID-19 lockdown,  
be complied with afresh for NDOH.

RPWs be summoned for NDOH.

Put up for PE on 15.10.2020



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**13.08.2020**



ID No. 5341/17  
FIR No. 41/17  
PS: Maya Puri  
State Vs. Chandan Kumar  
13.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING URL  
<https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of  
letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.


None for the accused person(s).

As per office order no. 26/DHC/2020 of the Hon'ble High Court of Delhi,  
evidence cannot be recorded in the present case.

Previous order, passed before commencement of COVID-19 lockdown,  
be complied with afresh for NDOH.

RPWs be summoned for NDOH.

Put up for PE on 15.10.2020

  
**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**13.08.2020**

CC No. 5828/17  
Suresh Chand Vs. Chandra Fatnant  
PS: Nihal Vihar  
13.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING URL  
<https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of  
letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: None for the complainant.

None for the accused person(s).

As per office order no. 26/DHC/2020 of the Hon'ble High Court of Delhi,  
evidence cannot be recorded in the present case.

Previous order, passed before commencement of COVID-19 lockdown,  
be complied with afresh for NDOH.

Put up for CE on 15.10.2020



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**13.08.2020**

ID No. 6658/17  
FIR No. 54/17  
PS: Nihal Vihar  
State Vs. Amir Alam Khan  
13.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING URL  
<https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of  
letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.


None for the accused person(s).

As per office order no. 26/DHC/2020 of the Hon'ble High Court of Delhi,  
evidence cannot be recorded in the present case.

Previous order, passed before commencement of COVID-19 lockdown,  
be complied with afresh for NDOH.

RPWs be summoned for NDOH.

Put up for PE on 15.10.2020

  
**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**13.08.2020**

ID No. 4778/18  
FIR No. 65/18  
PS: Nihal Vihar  
State Vs. Maya Puri  
13.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING URL  
<https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of  
letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

None for the accused person(s).

As per office order no. 26/DHC/2020 of the Hon'ble High Court of Delhi,  
evidence cannot be recorded in the present case.

Previous order, passed before commencement of COVID-19 lockdown,  
be complied with afresh for NDOH.

RPWs be summoned for NDOH.

Put up for PE on 15.10.2020



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**13.08.2020**

ID No. 5935/18  
FIR No. 256/18  
PS: Nihal Vihar  
State Vs. Sunil Kumar  
13.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING URL  
<https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of  
letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.


None for the accused person(s).

As per office order no. 26/DHC/2020 of the Hon'ble High Court of Delhi,  
evidence cannot be recorded in the present case.

Previous order, passed before commencement of COVID-19 lockdown,  
be complied with afresh for NDOH.

RPWs be summoned for NDOH.

Put up for PE on 15.10.2020

  
**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**13.08.2020**

ID No. 7821/18  
FIR No. 0027/18  
PS: Nihal Vihar  
State Vs. Raju  
13.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING URL  
<https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of  
letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

None for the accused person(s).

As per office order no. 26/DHC/2020 of the Hon'ble High Court of Delhi,  
evidence cannot be recorded in the present case.

Previous order, passed before commencement of COVID-19 lockdown,  
be complied with afresh for NDOH.

RPWs be summoned for NDOH.

Put up for PE on 15.10.2020



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**13.08.2020**

ID No. 14767/18  
Reeta Vs. Mithilesh Yadav  
PS: Maya Puri  
13.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING URL  
<https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of  
letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: None for the complainant.

None for the accused person(s).

As per office order no. 26/DHC/2020 of the Hon'ble High Court of Delhi,  
evidence cannot be recorded in the present case.

Previous order, passed before commencement of COVID-19 lockdown,  
be complied with afresh for NDOH.

Put up for CE on 15.10.2020



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**13.08.2020**

ID No. 6702/19  
FIR No. 36/19  
PS: Nihal Vihar  
State Vs. Ramesh Kumar  
13.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING URL  
<https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of  
letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

None for the accused person(s).

As per office order no. 26/DHC/2020 of the Hon'ble High Court of Delhi,  
evidence cannot be recorded in the present case.

Previous order, passed before commencement of COVID-19 lockdown,  
be complied with afresh for NDOH.

RPWs be summoned for NDOH.

Put up for PE on 15.10.2020



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**13.08.2020**



CC No. 21647/16  
Surender Pal Verma Vs. Atul Kumar  
PS: Nihal Vihar  
13.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING URL  
<https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of  
letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Sh. Yogesh Sharma, Ld. LAC for the complainant through VC.  
None for the accused person.

Adjournment is sought by the Ld. Counsel on the ground that he  
is not prepared with file.

In the interest of justice, put up for arguments on  
25.08.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**13.08.2020**

ID No.9548/19  
FIR No. 73/17  
PS:Nihal Vilhar  
State Vs. Santosh  
13.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

None for the accused persons.

Issue fresh summons to the accused persons and notice to their respective sureties for the NDOH.

Put up for appearance of accused persons and for further proceedings on 03.09.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**13.08.2020**